


24

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 145/BB/ 2017	-	Admission	Rule-6 of IB	Som Distilleries and Breweries Ltd. Vs United Breweries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH BANTIA FOR ABHJIT	OPERATIONAL CREDITORS	

ORDER

Counsel for Petitioner is present. M/s Gururaj Associates, Advocate filed vakalath for Corporate Debtor. Counsel for Operational Creditor filed memo and requested time for complying the objections. Time granted for filing objections till 20/12/2017.


Member (T)


Member (J)